

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1232
ANSWERED ON:08.08.2011
COLLECTION OF CESS
Deo Shri Kalikesh Narayan Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total number of cess collected under the Water (Prevention and Control of Pollution) Cess Act, 1977;
- (b) the total number of industries registered under the act and the rate of levy of cess since the act was passed;
- (c) whether this levy of cess has deterred the problem of water pollution;
- (d) if not, the reasons therefor;
- (e) whether the Government has any proposal to introduce new policy guideline to increase the rate of water cess; and
- (f) if so, the details thereof and the criteria and norms for the utilization of cess collected alongwith the details of year-wise expenditures and the number of beneficiaries in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) The total amount of water cess collected under the Water (Prevention and Control of Pollution) Cess Act, 1977 by the Pollution Control Boards and Pollution Control Committees of the States / Union Territories during the last 3 financial years is as under:-

Financial Water Cess
Year Collected
(Rs. in Crores)

2008-09	229.00
2009-10	205.58
2010-11	235.95

(b) The registration of industries for levying cess under the Water (Prevention and Control of Pollution) Cess Act, 1977 is not required. The water cess is levied on the basis of purpose for which the water is consumed by the industries and local authorities. The following water cess rates have been notified under the Water (Prevention and Control of Pollution) Cess Act, 1977:-

S.No.	Purpose for which water is consumed under section 3	Rate of cess under sub-section(2)	Rate of cess under sub-section (2A)
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1. Industrial cooling, spraying in mine pits or boiler feeds. Five paise per kilolitre Ten paise per kilolitre

2. Domestic purpose. Two paise per kilolitre Three paise per kilolitre

3. Processing whereby water gets polluted and the pollutants are - (i) easily biodegradable; or (ii) non-toxic; or (iii) both non-toxic and easily biodegradable. Ten paise per kilolitre Twenty paise per kilolitre

4. Processing whereby Fifteen paise per Thirty paise per
water gets polluted kilolitre kilolitre
and the pollutants
are - (i) not easily
biodegradable; or
(ii) toxic; or
(iii) both toxic and not
easily biodegradable

(c) & (d) No assessment has been conducted to ascertain as to whether the levy of cess has deterred the problem of water pollution.

(e) No, Sir.

(f) Does not arise.